

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

32. C.P. 1014/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.02.2020**

NAME OF THE PARTIES:- Amit Kumar Mehta

V/s

JM Ferro Alloys Private Limited

SECTIONS 213,241,242 & 244 OF COMPANIES ACT, 2013

ORDER

Counsel for the both sides are present. Counsel for the respondent seeks
time to file Sur-Rejoinder. Time granted.

List this matter on 26.02.2020 for filing Sur-Rejoinder.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)